

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

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Excise Appeal No. 10715 of 2019- DB

(Arising out of Order No. OIA-VAD-EXCUS-001-APP-529-534-2018-19 dated 21.12.2019
passed by Commissioner (Appeals) – Vadodara-I)

Shri Krunal Parmar

.....Appellant

Am Excise Ms Kusters Calico Machinery Pvt Ltd
N H No 8 Village Bamangarm Taluka Karjan
Vadodara-Gujarat

VERSUS

C.C.E. & S.T. Vadodara-I

.....Respondent

1st Floor, Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

Present for the Appellant: Employee of Company

Present for the Respondent: Shri R.R.Kurup, Authorised Representative

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.10.2024
DATE OF DECISION: 17.10.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10711 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha